Government of India /State Department of -----

## Form GST-3A

[See Rule ......]

Reference No:	Date:
To(GSTIN & Name of the taxable person)(Address of the taxable person)	
Notice under sectionof Act, 20— for non-filing of return	
Tax Period -	
Type of Return -	
Whereas being a registered taxable person, you are liable to file aforesaid return (s) for the above said tax period and it has bee return till date. You are hereby directed to file the above said return within 15 days of service of notice failing which assess section of the Act.  It may also be mentioned here that no further notice/reminder will be issued in this regard.	
Name: Designation:	